

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

( THIS THE 3<sup>rd</sup> DAY OF NOVEMBER, 2009 )

PRESENT :

**HON'BLE MR. JUSTICE A.K. YOG, MEMBER-J**  
**HON'BLE MR. S. N. SHUKLA, MEMBER-A**

**CIVIL MISC. CONTEMPT APPLICATION NO.150 of 2004**

**IN**

**ORIGINAL APPLICATION NO. 267 OF 2001**

(U/s, 19 Administrative Tribunal Act.1985)

Panna Lal S/o Ram Kumar R/o Mohalla Purani Bajaji  
Koniaghant Dudhi, Katra District-Mirzapur.

..... Petitioner

By Advocate : Shri I. R. Singh

Versus

1. Shri Karamin Singh S/o Sri Sudarshan Singh,  
Superintendent of Post Offices Mirzapur Division, Mirzapur.
2. Mr. P.L. Gupta, Superintendent of Post Offices, Mirzapur.  
..... Respondents

By Advocate : Shri S.C. Mishra

Shri Saumitra Singh

**O R D E R**

(DELIVERED BY: JUSTICE A. K. YOG- MEMBER-JUDICIAL)

On behalf of the Respondents, affidavit of compliance dated 18.5.2009 has been filed which is on record. We find no objection against the same.

2. In view of the above contempt, even if there is any infraction of the order of the Tribunal the same is ignored.

3. Notice/s issued to Opposite Party stand discharged.

Contempt petition accordingly stand disposed off.

A.M

Manish/-

J.M